

All Communications should be Addressed to Registrar by Designation and not by Name.

Letter No 23197-23233 / A.D.Misc./IV-59(PF)-2021

From,

Nawneet Kumar Pandey

Registrar General

HIGH COURT OF JUDICATURE AT PATNA

Fax No. : 0612-2504088

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Res. -2201926, Mob. :

Date: 1st June, 2021

To,

All the District and Sessions Judges
of Bihar.

Subject: Directions regarding functioning of Courts in the present situation of Pandemic COVID-19.

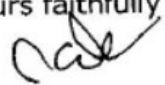
Sir,

As directed, in continuation to the Court's letter no. 22859-95 dated 25.5.2021 and Letter no. 23038-74 dated 29.5.2021, all the courts of District Judiciary having Civil Jurisdiction, shall take up the Civil matters through digital mode.

Further, the undersigned has been directed to convey your goodselves that recently, due to spread of COVID-19 the Judicial officers were directed to perform their Judicial work from their residential offices. Now they shall function their Judicial work through digital mode, from their Official chambers/Courts. Your goodselves shall ensure the compliance.

This is for your information and needful.

Yours faithfully


Registrar General

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATNA

Memo No. 7392-7397/Admn.

Patna, dated the 01st June, 2021

Copy forwarded to the District Magistrate, Patna/The Senior Superintendent of Police, Patna/all the Courts / Nodal Officer / Judge-in-charge / Judge-in-charge (Nazarat) of Patna Judgeship / The Superintendent, Model Central Kara, Beur, Patna/ The Superintendent, Shivar Mandal Kara, Phulwarisharif / The Superintendent, Sub Jail, Patna City / Danapur / Barh / Masaurhi / the Government Pleader, Patna / The Public Prosecutor, Patna / The District Prosecution Officer, Patna / the Secretary, Bar Association, Patna Sadar / Barh / Danapur / Patna City / Masaurhi / Paliganj / The System Officer, Patna / The System Assistants, Patna Judgeship / all the concerned for information and needful.

The System Officer, Patna is directed to publish this Order on the website of the Civil Courts, Patna for information of all concerned.


District & Sessions Judge, Patna
01.06.2021